

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1154/2017

New Delhi this the 06th day of April, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Karam Vir, Driver, SPD, B.No. 25179,
S/o Jagroop, Group C, Aged about 40 years,
r/o Village Naya Gaon, Tehsil Bahadurgarh,
District Jhajjar, Haryana.

... Applicant

(through Sh. Anil Mittal)

Versus

Delhi Transport Corporation,
IP Estate,
New Delhi-110002.
(through Chairman-cum-Managing Director)

... Respondent

(through Sh. Ajesh Luthra)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA with liberty to file fresh OA at appropriate stage. Accordingly, this OA is dismissed as withdrawn.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/